

**IN THE HIGH COURT OF JUDICATURE AT PATNA**  
**FIRST APPEAL No.40 of 2012**

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Prahlad Sharma And Ors

... .. Appellant/s

Versus

Shiv Kumari Devi And Ors

... .. Respondent/s

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**Appearance :**

For the Appellant/s : Mr.Ved Prakash Srivastva, Adv  
For the Respondent/s : Mr.

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**CORAM: HONOURABLE MR. JUSTICE RAMESH CHAND  
MALVIYA**

ORAL ORDER

20 27-01-2026

Learned Sub-judge, Danapur is directed to send Ext-4 and Ext 6 to 6C to this Court within four weeks.

2. List this case on 24.02.2026.

**(Ramesh Chand Malviya, J)**

Sunnykr/-

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